

- (vi) Pharmexcil has separate cells/desks for IPR and AYUSH sector to help the small and medium exporters.
- (vii) Incentives to pharmaceutical industry are available in various trade promotion schemes like Focus Market Scheme, Focus Product Scheme, Advance Authorization Scheme etc. in the Foreign Trade Policy (FTP) which also helps the Small and Medium exporters for promoting their exports.
- (viii) India Brand Pharma Campaign launched since March, 2012 promotes quality, affordable and reliability of Indian medicines.

#### **Surge in import of steel**

1446. DR. PRABHAKAR KORE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that India has become a net importer of steel in current financial year while it was net exporter during last year;
- (b) whether this sharp import surge of steel has hurt the domestic steel manufacturing sector and could cost hundreds of jobs;
- (c) if so, the steps taken by Government to safeguard the interest of domestic steel producers; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) Yes, Sir. India is a net importer of steel in the current Financial Year 2014–2015 (April – December) while it was net exporter last year (2013-2014).

Year	Export		Import	
	Qty. (Ton)	Val. (₹ Cr.)	Qty. (Ton)	Val. (₹ Cr.)
2013-14	12918508	56048.27	11581126	54908.17
2014-15* (April-Dec.)	8001602	40422.33	12504464	56629.97

\*Figures for 2014-15 are provisional.

(b) There have been representations by the domestic steel industry to the Government in this regard.

(c) and (d) The Government has raised the customs duty on iron and steel, covered under Chapter-72 of Indian Trade Classification (Harmonised System) from 10 to 15 per cent *ad valorem*. Further, to ensure that only quality steel is imported into India, Ministry of Steel has notified Steel and Steel Product (Quality Control) Orders on 12.03.2012, as last amended on 04.12.2014.

#### **FDI in the country**

1447. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the total amount of Foreign Direct Investment (FDI) invested in the country right now;

(b) the names of the countries and companies who have truly invested in India;

(c) the total quantum of money and the details of sectors where this FDI have come; and

(d) how much investment has been done by the foreign companies/industries during the last six months?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The total amount of FDI inflow (FDI equity + Equity capital of unincorporated bodies, re-invested earnings and other capital) received since August, 1991 to December, 2014 is US\$ 371.90 billion.

(b) and (c) The country-wise and sector-wise information on FDI inflow are available for FDI equity inflows (FIPB/SIA approval route, RBI Automatic route and Acquisition of Existing Shares) w.e.f. April, 2000 and relevant details are given in Statement-I and Statement-II (*See below*) respectively. Remittance-wise investment by companies maintained by Department of Industrial Policy and Promotion is very voluminous and is available at departmental website ([www.dipp.nic.in](http://www.dipp.nic.in)) on monthly basis w.e.f. November, 2004. It is published under the heading '₹Archives' (sub-heading '₹SIA Newsletter') for the period November, 2004 to December, 2009 and under heading '₹Publication' (sub-heading '₹SIA Newsletter') from January, 2010 onward.

(d) The FDI inflows received during the last six months of the Financial Year 2014-15 are as under-